

OFFICE OF THE DISTRICT & SESSIONS JUDGE (SOUTH-EAST), SAKET
COURTS COMPLEX, NEW DELHI

ORDER No. 265 Dated: 12-02-2019

Pursuant to the directions contained in the WP(Crl.) No. 156/2016 titled "Mahender Chawla & Ors. Vs. Union of India & Ors.", passed by the Hon'ble Supreme Court of India, a 'Witness Protection committee' is constituted as under with immediate effect for the better implementation of "Witness Protection Scheme, 2018" :-

1. District & Session Judge (South East) - Chairperson
2. Deputy Commissioner of Police, South East District - Member
3. Chief Public Prosecutor, South East District - Member Secretary

It is notified that the following Judicial Officer & Officials are the Members of the Witness Protection Committee presently:-

1. Sh. Girish Kathpalia,
District & Sessions Judge (South East), - Chairperson
2. Sh. Chinmoy Biswal,
Deputy Commissioner of Police, South East District, - Member
3. Sh. R.K. Pandey,
Chief Public Prosecutor, South East District - Member Secretary

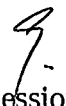
All Correspondence with the Hon'ble High Court or other Authorities shall be done only through the undersigned. All the Official communications to the District & Session Judge of other District or their Branches be addressed to the concerned Ld. District & Session Judge and only through the undersigned.


(GIRISH KATHPALIA)
District & Sessions Judge (SE)
Saket Courts Complex,
New Delhi

No. Judl./F.58/Committee/Gaz./D&SJ/SE/2019/1673-1726 New Delhi, Dated: 12/02/19

Copy to:

1. The Registrar General, High Court of Delhi, New Delhi.
2. The District & Sessions Judge (Headquarters), Tis Hazari Courts, Delhi.
3. The District & Sessions Judge (South), Saket Courts Complex, New Delhi.
4. PS attached to the undersigned.
5. The Concerned Members of the Committee.
6. All the Judicial Officers of South-East District, Saket Courts Complex, New Delhi.
7. The Officer In-Charge, Vulnerable Witness Deposition Complex, Saket Court Complex, New Delhi.
8. The Directorate of Prosecution, Tis Hazari Courts, Delhi.
9. The Commissioner of Police, Police Headquarter, ITO, New Delhi.
10. The Hony. Secretary, Saket Bar Association, Saket Court, New Delhi.
11. The Nodal Officer, Website Saket Courts Complex, New Delhi with a request to upload the same on the website.
12. The Public Relation Officer, Saket Courts Complex, New Delhi.
13. R&I Branch For uploading on LAYERS.
14. Computer Branch For uploading on Centralized Website through LAYERS.


District & Sessions Judge (SE)
New Delhi